

DIVISION BENCH  
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1694(KB)2019  
IA(I.B.C)/1221(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>AIRCOM TRAVELS PRIVATE LIMITED VS MOHAN MOTORS DISTRIBUTORS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Mr. Abhishek Sikdar, Adv. ] For the Resolution Professional

Ms. S. Dey, Adv. ]

Mr. Avik Banerjee, Adv. ] For the Suspended Board

Mr. Amandeep Singh, Adv. ]

Mr. Rishav Kumar Singh, Adv. ]

Ms. Khushi Gupta, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Resolution Professional present. Ld. Counsel appearing on behalf of the Suspended Board present.

2. **IA(I.B.C)/1221(KB)2024:**

- a. Hard Copy of the petition is not available.
- b. Let a copy of the petition be served upon the respondent for its reply if any, within a period of two weeks'.
- c. List the matter on **12.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**